

4. Susedised rural housing schemes envisaging Central subsidy to State Governments to augment their resources for rural housing.
5. A subsidy at 25% of the unit/renovation/repair cost under a shelter upgradation component of the Prime Minister's Integrated Urban Poverty Eradication Programme.

#### **Ordnance Factories**

465. DR. R. MALLU : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have decided to undertake a comprehensive study on the future of Ordnance Factories and Defence PSUs;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) to (c). The Government sees no need for any basic changes in the defence production apparatus, consisting of ordnance factories and defence public sector undertakings. However, appropriate modifications are made from time to time in the lines of production so that they respond to the changing pattern of requirements of the armed forces. Consequent capital investments are made and plant and machinery are modernised. Adjustments are also made with a view to securing stronger interface with the civil sector and optimum utilisation of the installed capacities.

[Translation]

#### **Shifting of Government Offices**

466. SHRI RAM TAHAL CHOUDHARY :  
SHRI ARJUN SINGH YADAV :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to State :

(a) whether the Government had identified some Government offices and Public Undertaking Units for the purpose of shifting them out of Delhi;

(b) if so, the number of the identified offices out of them actually shifted out of Delhi and the time by which the rest of the offices/units are likely to be shifted;

(c) whether the Government propose to identify more Government offices and Public Undertaking Units for shifting them out of Delhi; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) Three Government Offices and Four Public Undertakings have been actually shifted out of Delhi. No time frame can be set for actual shifting of the Government Offices/ Undertakings since the actual shifting depends upon a number of determining factors like availability of land, construction of building, provision of funds, etc.

(c) and (d). There is no such proposal under consideration.

#### **Violation of Directive of Nehru Rozgar Yojana**

467. SHRI KHELAN RAM JANGDE :  
SHRI KUNJI LAL :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) Whether the Government have received any information regarding irregularities or violation of directives in Nehru Rozgar Yojana;

(b) if so, the State-wise details for last two years;

(c) the States found guilty during last two years; and

(d) the States to whom directives has been issued for taking remedial measures during the last two years ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (d). The Nehru Rozgar Yojana (NRY) was launched in October, 1989 with the objective of generating self-employment and wage employment opportunities for the urban poor living below the poverty line. Broad policy guide-lines for implementation of various schemes under the Yojana are enunciated by the Central Government while providing financial assistance to the State Governments/UT Administrations. The primary responsibility for its implementation rests with the State Governments/UT Administrations. At times, Ministry takes corrective measures for any irregularity or any violation of the guidelines whenever such incidence comes to its notice.

#### **AIDS Tests**

468. SHRI SHIVRAJ SINGH CHAUHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :